

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.979
TO BE ANSWERED ON 08.02.2017**

SOCIAL OBLIGATION POLICY

†979. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways is considering to review its social obligation policy;**
- (b) if so, the details thereof;**
- (c) whether Railways has received suggestions/proposals from different Ministries in respect of sharing social obligation; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

*** * * * ***

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF
UNSTARRED QUESTION NO.979 BY SHRI KUNWAR PUSHPENDRA
SINGH CHANDEL TO BE ANSWERED IN LOK SABHA ON 08.02.2017
REGARDING SOCIAL OBLIGATION POLICY**

(a) & (b): Indian Railways carries out certain transport activities which are uneconomic in nature but are carried out in the larger interest of the society. Losses incurred on this account are assessed every year and termed as Social Service Obligation on Indian Railways. Based on the recommendation of various Parliamentary Committees, Ministry of Railways is pursuing with Ministry of Finance seeking compensation for Social Service Obligation borne by Indian Railways.

Ministry of Railways has approached to Ministry of Finance through an Office Memorandum in January, 2016 for constitution of Inter-Ministerial Body for evaluation of Public Service Obligations borne by Indian Railways and reply is still awaited.

(c) & (d): No, Madam. Railways has not received suggestions/proposals from different Ministries in respect of sharing social obligation.
